

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:608
ANSWERED ON:26.02.2015
ACCIDENTS IN COAL MINES
Sahu Shri Tamradhwaj

Will the Minister of COAL be pleased to state:

- (a) the number of accidents took place in various coal mines in Chhattisgarh during the last three years and the current year along with the nature thereof and the number of persons injured / killed in the said accidents during the aforesaid period;
- (b) whether any enquiry has been conducted to ascertain the reasons behind these accidents and any action has been taken against the officers found responsible for the said accidents;
- (c) if so, the details thereof;
- (d) the number of persons found guilty along with the action taken/ proposed to be taken by the Government against them; and
- (e) the corrective measures taken/being taken by the Government to improve the safety of coal mines workers of Chhattisgarh?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a): The number of accidents along with the nature of accidents (fatal/serious) that took place in various coal mines in Chhattisgarh during last three years and the current year is given in the table below. The table also shows the number of persons killed/injured in those accidents.

Number of fatal and serious accidents and number of persons killed/injured in coal mines of Chhattisgarh during 2012-2015#

Year	Fatal	Serious	No. of Fatalities	S/Injured	No. of S/Injured
Acci-	Acci-				
dents	dents				

2012	9	10	1	22	22
2013	9	9	0	19	20
2014	7	7	1	23	23
2015#	0	0	0	0	0

#: as on 31.01.2015

(b)to(d): In case of fatal accidents, under the provision of the Mines Act, 1952; officers of DGMS conduct enquiry to ascertain the cause of accidents. These enquiries also identified the person responsible for the accidents. In the light of enquiries, suitable actions under relevant provisions of Mines Act, 1952 are proposed against the reasons identified to be responsible for it. However, in case of serious accidents, generally the enquiries are conducted at the management level. The details of fatal accidents that took place in coal mines of Chhattisgarh during last three years and the current year along with the action taken, if any, in each case, is given at Annexure-I. The details of serious accidents that took place in coal mines of Chhattisgarh along with the cause of accident is given at Annexure-II.

(e): The following corrective measures have been taken by the coal companies to prevent such accident in coal mines of Chhattisgarh:

(i) To promote and propagate safety awareness in mines, National Safety Awards (Mines), National Conference on Safety in Mines is organized by DGMS. The recommendations of National Conference on Safety in Mines go a long way in enhancing safety of mine

workers.

(ii) Workers participation and sensitization in matters of safety are ensured through training in safety and by initiatives like celebration of safety week and safety campaigns, etc.

(iii) Safety training programmes are organized among Managers and Supervisors for improving safety standards in mines.

(iv) Risk Assessment Techniques are being introduced aimed at elimination of risks and to ensure safety of workmen.

(v) Standard operating procedures are established to avoid unsafe practices in mines.

(vi) A special safety awareness campaign has been launched to increase awareness of mine workers. i.e., 'Safety is My Responsibility' and steps have been taken to propagate the same.